

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 154/2007
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016**

NAME OF THE COMPANY: M/s. Balraj Malhotra & Ors. V/s. M/s. Srijee Estates &
Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Isha Kumar Adv		21, 4 & 5	<u>Isha Kumar</u>
2.	Ishika Srivastava Adv		Petitioner	<u>Ishika</u>

ORDER

Both counsels have submitted that talks for settlement are in progress. In view of the same, at their request, the matter is adjourned to 01.09.2016.

sd/-
(Ina Malhotra)
Member Judicial

sd/-
(K. Vardharajan)
Member Judicial